

15.05 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 170)

[English]

SHRI SHANTARAM NAIK (Panaji) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI SHANTARAM NAIK : I introduce the Bill.

SUGAR-CANE (AMENDMENT)
BILL*

[English]

SHRI ANAND SINGH (Gonda) : I beg to move for leave to introduce a Bill further to amend the Sugar-cane Act, 1934.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Sugar-cane Act, 1934.”

The motion was adopted.

SHRI ANAND SINGH : I introduce the Bill.

15.06 hrs

CONSTITUTION (AMENDMENT)
BILL*

(Insection of new article 275A)

[English]

SHRI SHANTARAM NAIK (Panaji) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI SHANTARAM NAIK : I introduce the Bill.

15.06 hrs.

ABOLITION OF BEGGING BILL*

[English]

SHRIMATI BASAVARAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for abolition of begging and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for abolition of begging and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRIMATI BASAVARAJESWARI : I introduce the Bill.

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